

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/207/(IB)/2017
NAME OF THE PETITIONER(S) : THE FEDERAL BANK LTD & 1
NAME OF THE RESPONDENT(S) : BESTAI PRECAST BUILDING LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. SATHIYANARAYANAN	Counsel for Maximus ARC (Proposed Petitioner)	S. Sathiyaragavan
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ORDER

Counsel for the assignee (Maximus ARC Ltd.) present. No representation on behalf of Respondent. Registry is directed to issue notice to the Respondent. Counsel for the assignee is also directed to send private notice to the Respondent. Put up on 01.09.2017 at 10.30 A.M.

S. Vijayaragavan
(S. Vijayaragavan)
Member (Technical)
HV

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)